

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 101

C.P. (IB) No. 39/Chd/Hry/2023

**IN THE MATTER OF:**

Punjab National Bank

...Petitioner

Vs.

Sunil Guglani

...Respondent

**Under Section:** 95, IBC 2016

**Order delivered on 03.07.2024**

**CORAM:**

**SH. L. N. GUPTA**  
**HON'BLE MEMBER (T)**

**SH. HARNAM SINGH THAKUR**  
**HON'BLE MEMBER (J)**

**PRESENT:**

For the Petitioner : Mr. Harsh Garg, Advocate  
Ms. Ramneek Kaur Mann, Advocate

For the Respondent : Mr. Rajansh Thukral, Advocate  
Mr. Sidharth Thukral, Advocate

For the RP : Mr. Reshabh Bajaj, Advocate

**ORDER**

Order sheet has not been placed before us. Registry is directed to trace out the same and place the same before us on the next date of hearing.

Written synopsis have been filed by Mr. Harsh Garg, Advocate for the Punjab National Bank vide Diary No. 394/5 dated 01.05.2024. The same are taken on record. Learned counsel for the PNB is directed to supply a copy of the same to the opposite counsels during the course of the day. List the matter for arguments on 13.08.2024.

-sd-  
**(L. N. GUPTA)**  
**MEMBER (T)**

-sd-  
**(HARNAM SINGH THAKUR)**  
**MEMBER (J)**

SM